

OA. 699/98.

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

A memo at FIA
for consideration

18

18-12-2001

Beach.

Order dt. 18.12.2001

copy of order may
be given to both the
counsel.

18
20/12/2001

S.O. (J)

14. 22. 05. 2000

A short adjournment is sought for
on behalf of the learned counsel
for the petitioner. This is a
1998 matter. This is formally
admitted and may be listed
for hearing in its turn.

Vice-Chairman
20/5

Member (J)

15. 18. 12. 2001.

It is submitted by Mr. SR.
Mishra, Ld. Counsel for the applicant
that he has filed a memo
seeking withdrawal of this OA.
We have heard Mr. Mishra, Ld.
Counsel for the applicant and
Mr. R. Rath, Ld. Adv. for the Respondents.
In view of the memo filed, the
OA is disposed of as withdrawn.

Sanjay Singh
Vice-Chairman
Member (J)